Need to review the decision regarding exclusion of farmers from the PM-KISAN scheme owing to acquisition of land ownership after 1st February, 2019-Laid

SHRI TAMILSELVAN THANGA (THENI): I would like to draw attention of the Government towards the exclusion of farmers who acquired land ownership after February 1, 2019, from the PM-KISAN scheme. This arbitrary cut-off date has created undue hardship for countless farmers nationwide who face identical challenges as current beneficiaries. Many distressed farmers who received land through inheritance, purchase, or land reforms after the cut-off date are denied vital financial support during critical agricultural seasons. These small and marginal farmers require the same assistance provided to others in similar circumstances. Maintaining this cut-off date undermines the scheme's objective of comprehensive farmer support, creates unnecessary rural distress, and ignores the dynamic nature of land ownership in agricultural communities. Several expert committees have recommended removing such temporal restrictions to achieve true agricultural inclusivity. I urge the Government to immediately reconsider this restrictive policy by extending the eligibility cut-off date, ensuring timely updates to digital land records, and making necessary budgetary provisions to accommodate these deserving farmers.